

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 02.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>HEARING</b>
1) O.S.919/2005	16) O.S.55/2019
2) O.S.799/2009	17) O.S.441/2019
3) O.S.847/2009	18) O.S.1703/2019
4) O.S.848/2009	19) O.S.1059/2020
5) O.S.849/2009	<b>ARGUMENTS</b>
6) O.S.1019/2011	20) O.S.163/2008
7) O.S.343/2012	21) O.S.1407/2012
8) O.S.571/2013	22) O.S.1225/2014
9) O.S.435/2014	<b>CALL ON</b>
10) O.S.1421/2016	23) O.S. 719/2019
11) O.S. 591/2017	24) O.S. 1745/2019
12) Misc. 29/2017	25) O.S. 45/2020
13) O.S.981/2017	26) O.S. 341/2020
14) Misc. 12/2018	27) O.S. 353/2020
15) Ex. 24/2018	28) O.S. 631/2020
	29) O.S. 635/2020
	30) O.S. 1165/2020

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>HEARING</b>	<b>HEARING</b>
1. O.S. 735/2004	O.S. 1114/2013
2. O.S. 1372/2006	O.S. 1130/2013
3. O.S. 1988/2006	O.S. 1132/2013
4. O.S. 76/2008	O.S. 1136/2013
5. O.S. 352/2008	O.S. 1138/2013
6. O.S. 1302/2008	O.S. 1140/2013
<b>ARGUMENTS</b>	O.S. 1142/2013
7. O.S. 392/2009	O.S. 1502/2013
8. O.S. 510/2009	O.S. 1596/2013
9. O.S. 1000/2010	O.S. 1600/2013
10. O.S. 32/2015	O.S. 1602/2013
11. O.S. 352/2017	O.S. 1796/2013
12. O.S. 1476/2018	O.S. 1798/2013
<b>ISSUES</b>	O.S. 1800/2013
13. O.S. 1072/2013	O.S. 1802/2013
14. O.S. 42/2021	
<b>NOTICE</b>	
15. MISC. 15/2010	

Date: 01.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 02.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>AWAIT SUMMON/NOTICE</b>	<b>AWAIT SUMMON/NOTICE</b>
1. O.S. 756/2011	16. O.S. 256/2014
2. FDP 9/2011	17. O.S. 1454/2015
3. O.S. 1060/2018	<b>STEPS</b>
4. O.S. 822/2019	18. O.S. 594/2012
5. O.S. 292/2021	19. O.S. 614/2017
<b>HEARING</b>	20. O.S. 616/2017
6. O.S.293/2007	21. O.S 618/2017
7.O.S. 794/2010	22. O.S. 620/2017
8. O.S. 598/2013	23. O.S. 622/2017
9. O.S. 1522/2013	24. O.S. 472/2020
10. O.S. 1766/2013	<b>NOTICE</b>
11. O.S. 850/2014	25.O.S. 1136/2014
12. Misc. 7/2016	<b>APPEARANCE OF PARTY</b>
13. O.S. 362/2016	26. O.S. 712/2020
<b>ARGUMENT</b>	<b>CALL ON</b>
14. O.S. 1018/2014	27. O.S. 792/2006
15. O.S. 540/2015	<b>ORDERS</b>
	28. O.S. 1128/2016
	29. O.S.722/2019
	30. O.S. 448/2021

Date: 01.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 02-06-2021**

**Morning - Sessions**

	<b><u>HEARING</u></b>
1	O.S. 197/2013
2	O.S. 1709/2013
3	O.S. 1387/2014
4	O.S. 1405/2016
5	O.S. 29/2017
6	O.S. 207/2017
7	O.S. 233/2017
8	O.S. 177/2018
9	O.S. 243/2018
10	O.S. 295/2018
11	O.S. 521/2019
12	O.S. 575/2020
13	O.S. 609/2020
14	O.S. 610/2020
15	O.S. 611 -612/2020

**Afternoon - Sessions**

	<b><u>ISSUES</u></b>
1	O.S. 563/2012
2	O.S. 1179/2016
	<b><u>AMENDMENT</u></b>
3	O.S. 1295/2015
	<b><u>ARGUMENTS</u></b>
4	O.S. 933/2009
5	O.S. 935/2009
6	O.S. 937/2009
7	O.S. 281/2012
8	O.S. 1155/2015
9	O.S. 1541/2015
10	O.S. 1111/2017
	<b><u>ORDERS</u></b>
11	O.S. 583/2015
12	O.S. 457/2017
13	O.S. 69/2019
	<b><u>JUDGMENT</u></b>
14	O.S. 437/2009
15	O.S. 157/2016

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru